

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.111
C.P.(IB)/275(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Comet Performance Chemicals Private Limited
V/s
Aarvee Denims and Exports Limited

.....Applicant

.....Respondent

Order delivered on 22/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajeev Chawla, (Proxy)
For the Respondent : Mr. Navin Pahwa Sr Adv. a.w. Dr. Hiten parikh, CA

ORDER

A request of pass over has been made on behalf of the counsel for the applicant. On the other hand the Sr. counsel today appearing for the respondent request for adjournment as he is engaged to make submission on behalf of the respondent which is not opposed by the counsel for the applicant. Request for adjournment is allowed.

Re-list on 08.05.2024

-sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**